

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:329
ANSWERED ON:19.04.2010
. DWELLING UNITS FOR SALT WORKERS
Gaddigoudar Shri P.C.;Patil Shri C. R.

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Union Government has sanctioned a scheme "Namak Mazdoor Awas Yojana" (NMAY) during the Tenth Plan for construction of dwelling units;
- (b) if so, the details thereof;
- (c) the funds sanctioned, allocated and utilized by each State, year and State-wise; and
- (d) the achievements of the scheme and also its present status?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 329 FOR ANSWER ON 19TH APRIL, 2010.

(a): The Government of India (GOI) had sanctioned a scheme 'Namak Mazdoor Awas Yojana' (NMAY) during the 10th Five Year Plan for construction of dwelling units for salt workers.

(b) to (d): The scheme was sanctioned by the GOI during 2003-04 for construction of 5000 dwelling units in the 10th Five Year Plan with an outlay of Rs.24.75 crore. Out of the above, contribution of GOI was Rs.22.50 cr. The scheme was implemented in the states of Gujarat, Rajasthan, Tamil Nadu, Andhra Pradesh and Orissa. The cost of each dwelling unit was Rs.50,000 including Rs.10,000 as cost of infrastructure facilities. 90% of the assistance was extended by the GOI and the balance 10% was borne by the beneficiaries / salt manufacturers / State Governments / NGOs.

The details regarding the funds sanctioned by GOI to the States year-wise is given below.

(Rs. IN LAKHS)

S. No.	Name of State	2003-04	2004-05	2005-06	2006-07	2007-08	2008-09	Total
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1.	2.	3.	4.	5.	6.	7.	8.	9.
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1.	Gujarat	119.35	174.625	400.7075	610.9375	-	49.960	1355.580
2.	Tamil Nadu	43.75	12.500	74.1825	174.8025	13.320	11.295	329.850
3.	Andhra Pradesh	86.90	14.525	-	118.8950	7.965	-	228.285
4.	Rajasthan	-	56.700	25.1100	100.4400	-	18.990	201.240
5.	Orissa	-	41.650	-	44.6150	-	16.065	102.330
	Total	250.00	300.000	500.0000	1049.6900	21.285	96.310	2217.285

The utilization certificates in respect of the funds sanctioned by GOI have been received from the State Governments except for an unspent amount of Rs.43.361 lakhs as on 31-12-2009.

The present status of construction of houses under the scheme is given below:

State	No. of houses allotted	No. of houses completed	No. of houses dropped	No. of houses under construction
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1.	2.	3.	4.	5.
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Gujarat	3058	2973	85	-
Tamil Nadu	735	735	-	-
Andhra Pradesh	510	494	11	5

Rajasthan	450	449	1	-
Orissa	247	230	14	3
Total	5000	4881	111	8